

ITEM NO.7

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5023-5024/2024

STATE BANK OF INDIA & ORS.

Appellant(s)

VERSUS

THE CONSORTIUM OF MR. MURARI LAL JALAN AND
MR. FLORIAN FRITSCH & ANR.

Respondent(s)

(FOR ADMISSION and IA No.94159/2024-STAY APPLICATION and IA No.95424/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 164434/2024 - INTERVENTION/IMPLEADMENT IA No.120939/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 19371/2024 (XVII)

(IA FOR GRANT OF INTERIM RELIEF ON IA 111005/2024 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 111012/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111014/2024)

Date : 16-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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For Respondent(s)

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Mr. Mridul Yadav, Adv.
Mr. Raghav Bhatia, Adv.

Ms. Pallavi Pratap, AOR

Mr. Pawanshree Agrawal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Permission to file the Appeal is granted.
- 2 Arguments concluded.
- 3 Judgment reserved.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**